

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3002

ANSWERED ON:07.08.2015

Registration of NGOs

Ashok Kumar Shri K.

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether the Government has made it mandatory for Non-Governmental Organisations (NGOs) to furnish their Aadhaar number at the time of their registration in the country, if so, the details thereof along with the number of NGOs which have furnished their Aadhaar number so far across the country, State/UT-wise:

(b) the number of NGOs which have not submitted their Aadhaar number so far in the country, State/UT-wise; and

(c) the action taken/being taken by the Government in this regard?

Answer

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI MANEKA SANJAY GANDHI)

(a) & (b): Furnishing Aadhaar Numbers have not been made mandatory for Non-Governmental Organizations (NGOs) at the time of their registration in the country. However, the Ministry of Women and Child Development has instructed the NGOs who are being funded under various schemes of the Ministry to furnish Aadhaar Numbers of their main functionaries to facilitate processing of their cases for grants under the Schemes. The list of NGOs who have furnished their Aadhaar Numbers under various schemes is available in the Ministry's website at www.wcd.nic.in.

(c): In view of (a) & (b) above, (c) does not arise.
